

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**DFR NO. 426 OF 2018**

**Dated: 14<sup>th</sup> March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Eswari Green Energy LLP**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Mr. Rahul Balaji  
Ms. Sonakshi Malhan

**ORDER**

Issue notice to the Respondents regarding maintainability, returnable on 25.04.2018. Dasti, in addition is permitted.

List the matter on **25.04.2018**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*bn/kt*